

**F. No. 14-36/CESTAT/CPIO-ND/2019**  
**Customs, Excise and Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110 066**

9

**CPIO ID No. 14-36/2019**

Subject: Information sought under RTI Act, 2005.


Sir/Madam,

Please refer to RTI application of Shri/Smt. S.K. Verma (No. DODEV/R/2019/52066 dated 22.08.2019) **received by transfer from U.S. Ad.1C**, in this office on 06.09.2019, under RTI Act 2005, the information received from **Asst. Registrar (Admin.)**, containing 862 page is enclosed herewith for your reference please. You are requested to acknowledge the receipt of the same.

**Note:**

1. RTI application's replies which are related to outer benches may be gathered from there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

2. If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.

  
CPIO  
CESTAT, New Delhi  
Date: 22.01.2020

To,

Sh. S.K.Verma,  
7<sup>th</sup> Floor, Bamboo Villa, AJC Bose Road,  
Kolkata-700014.

Copy to:

Sh. S. Bhowmick,  
U.S. to the Govt. of India,  
Ad.1C (CESTAT).,  
M/o Finance, D/o Revenue,  
North Block, New Delhi-110001.

ISSUED ON  
23/1/20  
CUSTOMS, EXCISE & SERVICE TAX  
APPELLATE TRIBUNAL  
NEW DELHI-110066

9C

**F.No. 33/RTI/Misc/CESTAT/ND/Admn-18**  
**Customs Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi-66**



Dated : 22.01.2020

Sub:- Information sought under RTI Act 2005-reg.

Sir,

Reference to your letter No. 14-36/CESTAT/CPIO-ND/2019 dated 06.09.2019 on the R.T.I. application No. 14-36/CESTAT/CPIO-ND/2019 dated 06.09.2019, the requisite information is as under:-

(i) - The copies of all the correspondence consisting of 01 to 755 and Note Sheet consisting of 01 to 107 pages gathered from the file No. 26(26)/CESTAT/SKV-AR/Discp/Admn-12 relating to disciplinary proceedings against Mr. S.K. Verma, AR relating to overpayment of salary on account of HRA is enclosed herewith for onward submission to the applicant.

Yours faithfully,

  
22.01.20  
(Mukesh Gupta.)  
Assistant Registrar (Admn)

Encls : 862 Pages

To

Shri. Rajender Prasad, Accounts Officer/CPIO, New Delhi.

I.D. 14-36/19

Date: 26/12/2019

TO  
THE CPIO  
CESTAT  
New Delhi

Re.: Supply of information u/f.No.  
14-36/CESTAT/CPIO-ND/2019

Sir,

Please take reference of abovestate letter dated 13.09.2019, issued by your goodself. Please find herewith enclosed a cheque no. 065718 dtd. 26.12.2019 for Rs. 1724/= payable at all branches of Union National Bank, for copying charges as sought.

with due regard.

Yours sincerely

(S.R. Verma)

AR

CESTAT

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As reference the  
request document  
AR/AMM

08/01/2020

**F.No.14-36/CESTAT/CPIO-ND/2019**  
**Customs Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram**  
**New Delhi-66**

Dated : 13/09/2019  
I.D. No. 14-36/2019

Sub : Information sought under RTI Act 2005-reg.

Sir,

I am to refer to your RTI application No. Nil dated 22.08.2019, the requisite information i.e. complete copies of each and every document including correspondence consisting of 755 pages and all the note sheets 107 pages in files related to Disciplinary proceedings against Sh. S.K. Verma. 02 pages of the deposition of Accounts Officer is available on record (Page No. 455 & 456).

It is requested to deposit Rs. 1724/- @ Rs. 2/- per page toward the fee for supplying the information. A copy of note received from Admn Section is enclosed.

CPIO  
CESTAT, New Delhi

To,

✓ Sh. S.K. Verma  
7<sup>th</sup> Floor, Bamboo Villa, AJC Bose Road  
Kolkata-700 014.

Copy to:-

Sh. S. Bhowmick,  
U.S. to the Govt. Of India.  
Ad.1C(CESTAT),  
M/o Finance, D/Revenue,  
North Block, New Delhi-110 001.

o/c

16/9/19

16/9/19

NOTE

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W.r.t the RTI Application  
No. 14-36/CESSTAT/CPIO-ND/2019  
dated 06/09/2019. Correspondence  
consisting of 755 Pages and note  
sheets 107 Pages are available  
in Admn see. Cost this amount  
deposited Rs. 1724/.

13/9/19

13/9/19

13/9/19  
Registrar

CPIO

①

**F. No. 14-36/CESTAT/CPIO-ND/2019**  
**Customs, Excise and Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110 066**

**CPIO ID No. 14-36/2019**

Subject: Information sought under RTI Act, 2005.

Sir/Madam,

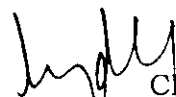
Please refer to RTI application of Shri/Smt. S.K. Verma (No. DODEV/R/2019/52066 dated 22.08.2019) **received by transfer from U.S. Ad.1C**, in this office on 06.09.2019, under RTI Act 2005 (copy enclosed) wherein certain information are sought as mentioned therein is related to your section.

Therefore, in terms of the provisions of Section 6(3) & 5(4) read with Section 5(5) of RTI Act 2005 the RTI application CPIO ID No. **14-36/2019(CESTAT)** is forwarded herewith to you as **CPIO** under section 5(4), with request to provide the correct and para wise information/inspection on or before 06.08.2019 directly to the applicant as permissible under the RTI Act & DOP & T. O.Ms within the stipulated time, failing which, as CPIO under section 5(4), you will be responsible for delay/denial and penalty if any, under section 20 of RTI Act. Further requested to follow OM No.12/31/2013-IR dated; 12.02.2013 circulated on 23.05.2013 and O.M. No. 1/18/2011-IR dated 16.09.2011.

**Note:-**

1. **If the information is not available with your section and you, if have knowledge, please reply from where it may be retrieved, without delay within 05 days.**
2. **RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.**
3. **Provide the requisite information, directly to the applicant or to the RTI section, if not claiming any exemption, subject to the provisions of the Act and the rules made there, under intimation to the undersigned.**

Encl: As above.

  
CPIO  
CESTAT New Delhi  
Date: 06.09.2019

For Compliance to:

**1. A.R (Admin.)**

Copy to: (For Information)

1. Sh. S.K.Verma,  
7<sup>th</sup> Floor, Bamboo Villa, AJC Bose Road,  
Kolkata-700014.
2. Sh. S. Bhowmick,  
U.S. to the Govt. of India,  
Ad.1C (CESTAT),  
M/o Finance, D/o Revenue,  
North Block, New Delhi-110001.

21/9/19  
6/9/19.

9/c

18 SEP 2019

NON-DESPATCH SECTION  
CUSTOMS, EXCISE & SERVICE TAX  
APPELLATE TRIBUNAL  
NEW DELHI-110066

**RTI MATTER/TIME BOUND**

F. No. R.20011/123/2019-Ad.1C (CESTAT)  
Government of India  
Ministry of Finance  
Department of Revenue

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3

New Delhi, 03.09.2019

To

The CPIO,  
CESTAT, West Block No.2,  
R.K. Puram, New Delhi - 66.

Subject: - Transfer of RTI application u/s 6(3) of the RTI Act - reg.

Sir,

I am to refer to an online RTI application No. DOREV/R/2019/52066 dated 22.08.2019 filed by Sh. S K Verma, Kolkata. The same is being transferred under section 6(3) of the RTI Act for providing the part information pertaining to CESTAT directly to the applicant in terms of the provisions of the RTI Act-2005.

Encl: - As above

Yours faithfully,

(S Bhawmick)

Under Secretary to the Government of India/CPIO

Tele: 2309 5359

Copy to: Sh. S K Verma, 7<sup>th</sup> Floor, Bamboo Villa, 169, AJC Bose Road, Kolkata - 700014 - for information.

[Kind Attn : CPIO, CESTAT]

RTI REQUEST DETAILS (आरटीआई अनुरोध विवरण)

|   |  |                                       |                 |
|---|--|---------------------------------------|-----------------|
| Registration Number (पंजीकरण संख्या):                                     | DOREV/R /2019/52066  | Date of Receipt (प्राप्ति की तारीख):  | 22/08/2019      |
| Type of Receipt (रसीद का प्रकार):   | Online Receipt   | Language of Request (अनुरोध की भाषा): | English         |
| Name (नाम):   | S K VERMA  | Gender (लिंग):                        | Male            |
| Address (पता):  | 7TH FLOOR, BAMBOO VILLA., 169. AJC BOSE ROAD,, KOLKATA, Pin:700014   |                                       |                 |
| State (राज्य):  | West Bengal  | Country (देश):                        | India           |
| Phone Number (फोन नंबर):  | Details not provided   | Mobile Number (मोबाईल नंबर):          | +91-9911127800  |
| Email-ID (ईमेल-आईडी):   | vermask2001@gmail.com  |                                       |                 |
| Status (स्थिति)(Rural/Urban):   | Urban  | Education Status:                     | Above Graduate  |
| Is Requester Below Poverty Line ? (क्या आवेदक गरीबी रेखा से नीचे का है?): | No   | Citizenship Status (नागरिकता):        | Indian          |
| Amount Paid (राशि का भुगतान):   | 10 ) (original recipient)  | Mode of Payment (भुगतान का प्रकार):   | Payment Gateway |
| Request Pertains to (अनुरोध निम्नलिखित संबंधित है):                       | S.Bhomick US(AD.IC)  |                                       |                 |
| Information Sought (जानकारी मांगी):                                       | Complete copies of each and every document including all note sheets in all files relating to Disciplinary Proceedings against Mr. S. K. Verma relating to overpayment of salary on account of HRA including F No. 26/1/07-Ad-1C (CESTAT) and F. No. 26(01)/DISCP/INQ/SKV. |                                       |                 |

Deposition of Departmental witness Mr. Rajendra Prasad, Accounts Officer, CESTAT may be provided on priority basis.

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06/9/19

26/8  
A.O. (CESTAT)



### RTI REQUEST DETAILS (आरटीआई अनुरोध विवरण)

10

Registration Number (पंजीकरण संख्या) : DOREV/R /2019/52066  
 Date of Receipt (प्राप्ति की तारीख) : 22/08/2019  
 Type of Receipt (रसीद का प्रकार) : Online Receipt  
 Language of Request (अनुरोध की भाषा) : English  
 Name (नाम) : S K VERMA  
 Gender (लिंग) : Male  
 Address (पता) : 7TH FLOOR, BAMBOO VILLA, , 169, AJC BOSE ROAD., KOLKATA, Pin:700014  
 State (राज्य) : West Bengal  
 Country (देश) : India  
 Phone Number (फोन नंबर) : Details not provided  
 Mobile Number (मोबाईल नंबर) : +91-9911127800  
 Email-ID (ईमेल-आईडी) : vermask2001@gmail.com  
 Status (स्थिति)(Rural/Urban) : Urban  
 Education Status : Above Graduate  
 Is Requester Below Poverty Line ? (क्या आवेदक गरीबी रेखा से नीचे का है?) : No  
 Citizenship Status (नागरिकता) : Indian  
 Amount Paid (राशि का भुगतान) : 10 ) (original recipient)  
 Mode of Payment (भुगतान का प्रकार) : Payment Gateway  
 Request Pertains to (अनुरोध निम्नलिखित संबंधित है) : S.Bhomick US(AD.IC)

6/9/19  
 CPIO  
 Sh. Manoj Singh  
 08/09/19

Complete copies of each and every document including all note sheets in all files relating to Disciplinary Proceedings against Mr. S. K. Verma relating to overpayment of salary on account of HRA including F No. 26/1/07-Ad-1C (CESTAT) and F No. 26(01)/DISCP/INQ/SKV.

Deposition of Departmental witness Mr. Rajendra Prasad, Accounts Officer, CESTAT may be provided on priority basis.

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अंकित / Account No. ....  
 ऑफिस / Office No. ....  
 डायरी नं. / Diary No. 1568  
 दि. / Date 9/9/19  
 अक्षर / Sign.

26221R  
 6/9/19